Subject	No. of candidates	No. of successful candidates
Psychology	2326	176
Sociology	10745	750
Zoology	6516	400
Statistics	1025	55
Animal Husbandary & Veterinary Sciences	617	33
Public Administration	10043	765
Candidates who attempted only one paper	79	

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MARCH 9, 1994

Small Scale Industries in Bihar

Total:

339 Written Answers

2357. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have conducted any survey regarding functioning of small scale industries in Bihar at present;
 - (b) if so, the details thereof;
- (c) the number of small scale industries closed down or become sick in the State during the last two years; and
- (d) the steps taken by the Government to revive them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b) Yes, Sir.

office of the Development Commissioner (SSI) during 1989-91 conducted 2nd All India Census of Small Scale Industrial Units falling under the purview of small Industries Development Organisation (SIDO) and registered with various State/UT Directorate of Industries up to 31.3.1988 including the State of Bihar and have collected detailed information at State/District/Product level from 5.82 lakh working units. The reference year for the Census was 1987-88. State-wise reports including Bihar have been brought out. It was observed from the results of the Census that 35760 units out of 52778 small scale units registered with State Directorate of Industries Government of Bihar were found working during 1987-88.

Written Answers 340

11714

(c) Any specific study to find out the number of small scale industries closed down or become sick in the State during the last two years has not been conducted. However, the results of 2nd All India Census of SSI units revealed that 17018, units registered with the State

Director of Industries, Government of Bihar were found closed or untraceable over a span of 15 years i.e during 1.1.1973 to 31.3.1988 for various reasons.

(d) Measures for the rehabilitation of viable units are being taken on regular basis by banks.

Growth Centres

2358. SHRI HARI KEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

- (a) the infrastructural facilities provided by the Union Government to the growth centres in Uttar Pradesh so far;
- (b) the details of the work done in each of these centres in Uttar Pradesh during the last two years;
- (c) whether these centres are not able to carry out the development work due to paucity of funds; and
- (d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). The selected growth centres all over the country including those of Uttar Pradesh would be provided with basic infrastructural facilities like power, water, banking, roads and telecommunication so as to attract industries to these areas.

(c) and (d). So far, Central assistance of Rs. 3.0 crores has been

released to the State. Government. The scheme is being implemented by the State Government which is in the process of creating infrastructural facilities by acquisition and development of land for the six centres approved in the State.

[English]

Toothpaste Manufacturers

2359. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to refer to the answer given to Unstarred Question No. 1627 dated January 7, 1991 and Unstarred Question No. 6616 dated April 8, 1992 regarding licenced capacity of toothpaste manufacturers and state:

- (a) whether the matter has since been examined as stated in reply to parts(a) and (b) of USQ 1627;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the matter has been finalised by the Court or the stay orders vacated:
- (d) if so, the details thereof and if not, the reasons for delay;
- (e) the steps taken to get the matter finalised at the earliest; and
- (f) the number of letters received from the Members of Parliament in this regard so far and the action taken on each of those letters?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT